



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,29th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:00 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAKHETO SEMA**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 10:00 AM]**

#### DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
41 WA/266/2021	AGRIM INFRA PROJECTS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MR. U GOSWAMI MR. S BANERJEE	GA, ASSAM MR K CHOUDHURY (r-5) MR. S P SHARMA (r-5) MS U SHARMA (r-5) SC, G M D A
<b>WITH</b> 42 WA/267/2021	AGRIM INFRA PROJECTS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MR. S BANERJEE	GA, ASSAM MR K CHOUDHURY (R-5) MR. S P SHARMA (R-5) MS U SHARMA (R-5) SC, G M D A
<b>WITH</b> 43 WA/281/2021 CAVT. NO. 06662/021,	AGRIM INFRA PROJECTS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MR. S BANERJEE	GA, ASSAM MR. S P SHARMA MS U SHARMA FOR CAVEATOR SC, G M D A
<b>WITH</b> 44 WA/282/2021 CAVT. NO. 06692/021,	AGRIM INFRA PROJECTS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MR. S BANERJEE	GA, ASSAM MR. S P SHARMA FOR CAVEATOR SC, G M D A
<b>ORDERS</b>			
45 WA/169/2019 FIXED	ABIDA KHATUN <b>Versus</b> MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER
<b>WITH</b> 46 WP(C)/4305/2019	ABIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM MR. S A AHMED MISS M GOGOI

47	WA/189/2019 CAVT. NO.0752/2019 FIXED, CAVT.NO./0752/2019 (D/O)	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR <b>Versus</b> SRI MONDIP RONJON KHOUND AND ANR	MR. C BORUAH MR. R K TALUKDAR	MR. A K THAKUR MR. R PHUKAN SC, PERSONNEL DEPT. FOR CAVEATOR
48	I.A.(Civil)/4198/2019 FIXED, WITH WA/147/2019 (D/O) <b>in</b> WA/147/2019	SMTI MADHUMITA MUKHERJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MRS. M BARMAN MR. D K SHARMA MR G BHARADWAJ	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/4199/2019	SMTI MADHUMITA MUKHERJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MRS. M BARMAN MR. D K SHARMA MR G BHARADWAJ	SC, SEC. EDU.
49	WA/99/2021 FIXED	SRI DEBANANDA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	GA, ASSAM
50	I.A.(Civil)/1192/2021 FIXED <b>in</b> WA/4202/2021	THE UNION OF INDIA AND 7 ORS. <b>Versus</b> HEAD CONSTABLE/NURSING ASSISTANT RAJIB KHAN AND 11 ORS.	MR. S S ROY	MR. R MAJUMDAR FOR CAVEATOR
	<b>WITH</b> WA/4202/2021 (Filing Number)	THE UNION OF INDIA AND 7 ORS. <b>Versus</b> HEAD CONSTABLE/NURSING ASSISTANT RAJIB KHAN AND 11 ORS. B	MR. S S ROY	
51	I.A.(Civil)/1708/2021 FIXED <b>in</b> Review.Pet./8168/2021	SASHADHAR PATOWARY <b>Versus</b> THE HONBLE CHAIRMAN, APDCL, AEGCL, APGCL AND 3 ORS.		SC, APDCL
	<b>WITH</b> Review.Pet./8168/2021 (Filing Number)	SASHADHAR PATOWARY <b>Versus</b> THE HONBLE CHAIRMAN A.P.D.C.L, A.E.G.C.L AND A.P.G.C.L AND 3 ORS. B		
<b>HEARING</b>				
52	WP(C)/1500/2016	STAR CEMENT LIMITED <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R 2-3) GA, ASSAM MS.K DUTTA
53	WA/85/2018 CAVT. NO.0189/2018	THE ANUNDORAM BOROAH INSTITUTE OF LANGUAGE , ARTS CULTURE AND 3 ORS <b>Versus</b> SACHIN MEDHI AND 2 ORS	MR S NATH MR H DAS MR B CH DEKA MS U HAZARIKA	MR. A CHAMUAH( FOR CAVEATOR )
54	Review.Pet./115/2018 WP(C) 259/2015(D/O)	SHRI SAGAR CHANDRA DAS <b>Versus</b> THE NORTH EASTERN ELECTRIC POWER CORPORATION LIMITED (NEEPCO) AND 4 ORS	MR G J SHARMA MR. M CHANDA DR. J L SARKAR MR S CHOUDHURY MR. A BHATTACHARJEE	MR D SENAPATI (R1-R4) MS. S. TODI (R1-R4) SC, NEEP CO. MR. M SAHEWALLA (R1- R4)
55	WA/201/2018 FIXED, AT 10:00 AM, WITH WP(C) 697/18, 1206/16, 6474/14, 1427/16, 1886/17, 2004/16, 3844/16, 4440/16, 5012/16, 6250/16, 871/16, 1992/16, 3865/16 & 3266/17 (ALL D/O)	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
	<b>WITH</b> I.A.(Civil)/2404/2018 <b>in</b> WA/201/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
	<b>WITH</b>			
56	WA/212/2018	MOHESWAR BRAHMA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE

57	<b>WITH</b> WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
58	<b>WITH</b> WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/4271/2019 <b>in</b> WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU SC, BTC
59	<b>WITH</b> WA/222/2018	SRI DANSWRANG BORO AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
60	<b>WITH</b> WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
61	<b>WITH</b> WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
62	<b>WITH</b> WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/3980/2018 <b>in</b> WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
63	<b>WITH</b> WA/49/2019	SRI RINGKHANG KHUNGUR BAGLARI AND 72 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	
64	WA/208/2018	MAMANI PATAR <b>Versus</b> SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR R CHAKRAVORTY (R1) MR. S BORTHAKUR (R2-R5) MR D DAS (R1) MR. S S ROY (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	<b>WITH</b> I.A.(Civil)/4143/2018 <b>in</b> WA/208/2018	SMT. ARUNA PATOR <b>Versus</b> SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
65	WA/243/2018	MRS ARCHANA BHATTACHARJEE <b>Versus</b> THE BANK OF BARODA AND 3 ORS	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY	MR. I GOGOI (R1-R4) MIIS T DAS (R1-R4) MR. A K ROY (R1-R4)
66	WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS G BORA MR. M BHAGAWATI	GA, ASSAM
67	WA/117/2019 FIXED	SRI MANIK LAL DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU.
68	WA/168/2019 FIXED	SHRI RAJAT CH. KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.

69	WA/178/2019	SMTI. GOLAPI DEKA AND 7 ORS. <b>Versus</b> THE GAUHATI UNIVERSITY AND 4 ORS.	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. P J PHUKAN GA, ASSAM MR P K KALITA (R-1 AND 2) MR. U SARMA, (R-1 AND 2) MR. S R BORUAH, (R-3, 4 AND 5)
70	WP(C)/3991/2019 CAVT.NO./220/2019	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> TAZIMUL ISLAM	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED FOR CAVEATOR
71	WA/107/2020 FIXED	DR. RASHESWAR CHANDRA PAUL <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SC, APSC SC, HEALTH
72	WA/122/2021 FIXED	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS <b>Versus</b> PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. D BORAH	MS. S B CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021
10)	MR. A DUTTA	01-11-2021	To	03-11-2021
11)	MR. S KHOUND	01-11-2021	To	03-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Friday,29th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH-II AND SINGLE BENCH  
OF HONOURABLE MR. JUSTICE M. CHOUDHURY WILL  
SIT AFTER RISING OF THIS BENCH]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**JUDGMENT**

1	CRL.A(J)/76/2015	SUKUMAR MURA and 2 ORS <b>Versus</b> THE STATE OF ASSAM	SMT. RITA DAS MAZUMDAR, AMICUS CURIAE MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
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6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>JUDGMENT</b>			
31 Crl.A./228/2018	SRI PRADIP BASKEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE MRS N BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
51	Cont.Cas(C)/391/2021 FIXED	SATYA TALUKDAR @ SATYA RAM TALUKDAR <b>Versus</b> KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	
	<b>WITH</b>			
52	WP(C)/3561/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
53	WP(C)/5626/2021 FIXED	M/S PIONEER LIVESTOCK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM
54	WP(C)/5701/2021 BY SLIP	M/S LEON BARUAH AND ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	<b>WITH</b>			
	I.A.(Civil)/1789/2021 in WP(C)/5701/2021	M/S LEON BARUAH AND ASOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
55	WP(C)/5707/2021 BY SLIP	M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR <b>Versus</b> THE STATE OF MAHARASHTRA AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
56	WP(C)/5729/2021 B/O	M/S SANGAM (INDIA) LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	GA, ASSAM

57	WP(C)/5731/2021 B/O	M/S AXIS CLOUD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA MS K PHUKAN MS A BHUYAN	GA, ASSAM
58	WP(C)/5746/2021 B/O	MANTU RAM DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
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3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
74	I.A.(CrI.)/124/2021 (AT 10:30 AM), AB 807/2020(D/O) in AB/807/2020	PUJA SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N DEKA MR. M GOGOI	MR. N SHARMA (R2) MS A UPADHAYA (R2) PP, ASSAM
<b>MOTION (BA)</b>				
75	Bail Appln./3017/2021 B/O	SWAPAN GUHA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	PP, ASSAM
<b>MOTION</b>				
76	CrI.Rev.P./245/2021 B/O	MD. ZUNEID NAZIM <b>Versus</b> TABASSUM KHATOON	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	
77	AB/3518/2021 B/O	RIAJAL KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
<b>BAIL HEARING</b>				
78	AB/3350/2021 FIXED	HARSAJIT KALITA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021

7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021
10)	MR. A DUTTA	01-11-2021	To	03-11-2021
11)	MR. S KHOUND	01-11-2021	To	03-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,29th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
56	WP(C)/5716/2021 B/O	SABOR UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU
57	WP(C)/5721/2021 B/O	PRODIP KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM
58	WP(C)/5722/2021 B/O	ABDUL MAZID PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM
59	WP(C)/5732/2021 B/O	BITU KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU
60	WP(C)/5733/2021 CAVT. NO.07252/021, B/O	SEEMA BAKSHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR F HAQUE	SC, SEC. EDU. MR. M U MONDAL MR K ISLAM FOR CAVEATOR
61	WP(C)/5735/2021 B/O	RINKI BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, ELEM. EDU
62	WP(C)/5742/2021 B/O	RAJESH BORAH AND 57 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, SEC. EDU.
63	WP(C)/5744/2021 B/O	DR. TULUMONI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021
10)	MR. A DUTTA	01-11-2021	To	03-11-2021
11)	MR. S KHOUND	01-11-2021	To	03-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,29th October 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
26	WP(C)/334/2021 B/O	RABHIJEET SAIKIA <b>Versus</b> MANAGING DIRECTOR OF IDBI BANK AND 7 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR J DAS MR. M BORAH MR. A KHOUND	MR. M DUTTA
27	WP(C)/4989/2021 B/O	SANJIB MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM SC, FINANCE
<b>MOTION</b>				
28	Cont.Cas(C)/399/2021 B/O	DR. D KOTESWARA RAJU <b>Versus</b> PROFESSOR SIVAJI BANDYOPADHYAY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
29	<b>WITH</b> WP(C)/7942/2019	D. KUTESWAR RAJU <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, NIT
	<b>WITH</b> I.A.(Civil)/3550/2019 <b>in</b> WP(C)/7942/2019	D. KUTESWAR RAJU <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY SC, NIT
30	WP(C)/5634/2021 FIXED	SANJIB KUMAR KALITA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR. B K BHATTACHARJEE MISS A CHETIA	SC, A G V B
31	WP(C)/5747/2021 B/O	SIMANTA JYOTI BARUAH AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC

**ORDERS**

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021
10)	MR. A DUTTA	01-11-2021	To	03-11-2021
11)	MR. S KHOUND	01-11-2021	To	03-11-2021

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

**[ For Friday,29th October 2021]**[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE HITESH KUMAR SARMA****COURT NO: 13****[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS****THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS****COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>WITHDRAWAL</u></b>				
65	Bail Appln./2652/2021 B/O	UTTTAM BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B HALDAR MR B DEORI	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
66	Bail Appln./2815/2021 B/O	JAYNAL ABEDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS A CHAKMA	PP, ASSAM
<b><u>ADMISSION</u></b>				
67	Crl.Pet./380/2021 FIXED	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	MR K K GOSWAMI (r-2) MR. P MAJUMDAR (r-2) PP, ASSAM
68	Crl.Pet./118/2021	SAROJ SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
69	Bail Appln./2711/2021 B/O	GOLAM MOSTAFA AHMED @ MD. GULAM MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. T K MISRA MR. S M RAHMAN MS. K BAYAN MR. S K ROY	PP, ASSAM
<b><u>ORDERS</u></b>				
70	I.A.(Crl.)/456/2021 B/O in AB/3370/2021 <b>WITH</b> AB/3370/2021	PINKU AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM  PINKU AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI  MR. S ISLAM MR A HAWARI	PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
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9)	MR. R K JAIN	27-10-2021	To	10-12-2021
10)	MR. A DUTTA	01-11-2021	To	03-11-2021
11)	MR. S KHOUND	01-11-2021	To	03-11-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,29th October 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
51	WP(C)/380/2020	RANTU KUMAR GOHAIN <b>Versus</b> ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S DEKA MR. A D CHOUDHURY MR. B SINHA	MR. B CHAKRABORTY MR K L GUPTA MR. S G BHATTACHARJEE
<b>ADMISSION</b>				
52	WP(C)/3697/2020 FIXED	BHABENDRA NATH SARMA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B SARMAH MR B HAZARIKA MR I UDDIN	GA, ASSAM MR. L P SHARMA (R3,R4,R5) MR. A L MANDAL MR. R THAKURIA (R3,R4,R5) SC, FINANCE DEPTT.
<b>ORDERS</b>				
53	Cont.Cas(C)/184/2020 FIXED	WASHIM AKRAM <b>Versus</b> KUMAR SANJAY KRISHNA, IAS AND 3 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	MR. M BHAGABATI MR. M BHAGABATI MS G BORA MS G BORA MS G BORA MS. B TALUKDAR MS. B TALUKDAR MS. B TALUKDAR MR. K PUJARI (R1)
54	Cont.Cas(C)/503/2020 FIXED	BICHITRA KUMAR DEORI <b>Versus</b> RATINDRA NHUYAN AND ANR	MR. I CHOUDHURY MR R L CHUTIA	MR. D SAIKIA MR. B GOGOI
55	WP(C)/4762/2021 FIXED	RAKESH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR R CHAKRAVORTY MR R SHARMA MR. M CHALIHA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1547/2021 <b>in</b> WP(C)/4762/2021	RAKESH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR R CHAKRAVORTY	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,29th October 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH-IV, CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
74	Bail Appln./2227/2021 B/O	BIKASH RAI <b>Versus</b> THE STATE OF ASSAM	S BEGUM	PP, ASSAM
<b>MOTION (BA)</b>				
75	Bail Appln./3018/2021 B/O	CHANDRA KANTA BORA @ CHANDRA KT. BORAH <b>Versus</b> THE STATE OF ASSAM	MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
<b>MOTION</b>				
76	AB/3525/2021 B/O	PRABIN BORPATRA BORA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
77	AB/3541/2021 B/O	MD. SHAK ABDULLAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
78	AB/3542/2021 B/O	KALIM UDDIN @ KAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
79	Bail Appln./2433/2021 FIXED	MD. MAJIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN	PP, ASSAM
<b>ORDERS</b>				
80	I.A.(CrI.)/452/2021 B/O in Bail Appln./2915/2021 <b>WITH</b> Bail Appln./2915/2021	PULAK BAISHYA <b>Versus</b> THE STATE OF ASSAM  PULAK BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN  MR. T HUSSAIN	PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
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11)	MR. S KHOUND	01-11-2021	To	03-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED  
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTER**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
50	Bail Appln./3008/2021	DILIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. U K NAIR MR. U PATHAK	PP, ASSAM
<b><u>ADMISSION</u></b>				
51	WP(C)/7165/2017 FIXED	AMAL DAS and 3 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. S BORTHAKUR MR.P K MAZUMDAR MR. S S ROY MS. S KAKATI MR.R K MAZUMDAR	SC, NF RLY
52	WP(C)/994/2019 FIXED	HAREN BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B SARMAH MR. A DEB MR. S K SINGHA MR. M K NEOG MR. S Z RAHMAN MR B HAZARIKA MR. B KUMAR	GA, ASSAM SC, REVENUE
53	WP(C)/239/2021 FIXED	NOOR NAHAR JIYA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD GA, ASSAM MRS R DEKA MR. M AHMED (R7, R8, R10-R14) MD I H LASKAR (R7, R8, R10-R14) B B HUSSAIN MS A BHUYAN (R-10)
54	WP(C)/278/2021 FIXED	BICHITRA HOJAI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, PWD SC, DIMA HASAO SC, N C HILLS
<b><u>ORDERS</u></b>				
55	WP(C)/3651/2021 FIXED	SABED ALI <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021
10)	MR. A DUTTA	01-11-2021	To	03-11-2021
11)	MR. S KHOUND	01-11-2021	To	03-11-2021



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,29th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 22**

**[CIVIL BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
37	CRP/21/2018 FIXED	ABHIJIT HAZARIKA <b>Versus</b> MANI AHMED	MR. B CHAKRAVARTY MR. M R ADHIKARI	MR. S SAHU MR. S SAHU
38	CRP/106/2018 FIXED	KAMAKHYA MISHRA @ KAMAKHYA MICHIR AND 2 ORS. <b>Versus</b> RAM AVATAR BHAR AND 5 ORS	MR. S CHAUHAN MR. N ALAM MR. A R SHOME MR B PUSHILAL MR. S CHAUHAN MR. P MAZUMDER	MR. P K ROY MR. S K CHAKRABORTY
<b>ORDERS</b>				
39	CRP/25/2018 FIXED	RAM BABU MAHATO <b>Versus</b> MOTOR ACCIDENT CLAIMS TRIBUNAL NO. 1 AND 2 ORS.	MR. I GOGOI MS. T DAS MR. K PATHAK MS. T R KALITA MR. A K ROY	MR. A DUTTA (R 2) MRS. P M DUTTA
40	CRP(IO)/5/2019 FIXED	BHAGWATI DEVI JAIN <b>Versus</b> ROHIT KHEMANI AND 2 ORS.	MR. S C KEYAL MS. P BARUAH MS. G SHARMA	MR G N SAHEWALLA (R1) MS. B SARMA (R1) MR. P DEKA (R1) MS. S KATAKEY (R1) MS. S. TODI (R1)
41	CRP/12/2020 FIXED	BABY ROY NANDI <b>Versus</b> ANUKUL DUTTA AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE	MR B PUSHILAL (R1, R2)

LEAVE NOTE OF ADVOCATES FOR 29/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
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